

Shri Dasappa: I said Mysore. I say there were also other areas which used to take advantage of the Agricultural Department there to have the soil tested, both plantations as well as other soils.

Mr. Speaker: Does he refer to the Government of Mysore?

Shri Dasappa: And also the neighbouring areas.

Shri Satish Chandra: All these questions should be addressed to the Ministry of Food and Agriculture.

Shri Shivannaajappa: May I know where the research station will be set up?

Shri Satish Chandra: This particular research station will be set up at Balehonnur where there is already a research station of the Coffee Board

Second Five Year Plan

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*332. { **Shri Barman:**
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri Morarka:
Shri Rami Reddy:

Will the Minister of Planning be pleased to state:

(a) whether the rephasing of the Second Five Year Plan has been finalised; and

(b) if so, the final variations, if any, in the financial and in the physical targets?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) and (b). The National Development Council has decided to maintain the outlay in the public sector over the five-year period at Rs. 4,500 crores. Further details will be furnished in a document to be presented to Parliament in the course of this session.

Shri Barman: What are the main factors that arose since the finalisation of the Plan which are responsible

for this shortage in external or internal finance and for this rephasing.

Shri L. N. Mishra: There is no question of shortage at the present moment. The figure of Rs. 4500 crores was decided in the N.D.C. meeting in May and we are still trying to maintain that figure.

Shri Rami Reddy: In view of the fact that some States like Andhra Pradesh have over-fulfilled the targets of additional taxation fixed for the second Five Year Plan period and they have raised the additional resources as stipulated by the Planning Commission, may I know whether the Planning Commission will increase the Plan outlay for such States for the remaining period of the Plan?

The Deputy Minister of Planning (Shri S. N. Mishra): That question has not arisen, because the Plan for each State was fixed on the basis of certain considerations—internal balances, etc. Also, there has been no such demand and there can be no demand only on this basis, because the capacity for execution is also to be taken into account, and not only the capacity for raising resources.

Shri Ramananda Tirtha: It was stated that more attention has been paid to the minor irrigation projects. In the rephasing of the Plan, may I know if this idea has made any progress and if so, in what quantum?

Shri S. N. Mishra: It was mentioned earlier by me in this House that we are now giving increasingly more attention to minor irrigation works and an additional provision of Rs. 26 crores has been made in this respect.

Shri Morarka: May I know the names of those projects which were formerly not included in the Plan, but which are now intended to be started?

Shri S. N. Mishra: It is going far out of the question and it is difficult to indicate each and every new project.

Shri Tyagi: The hon. Minister has mentioned about the meeting of the N.D.C. which decided to maintain the maximum over-all figure. May I know if the members of the N.D.C. have also undertaken to raise the resources in their respective States, as was planned by the Planning Commission in the beginning?

Shri Nanda: Yes, Sir; they have offered to make increased efforts in this direction.

Shri S. C. Samanta: May I know whether for rephasing this Plan, the State Governments were asked which schemes should be altered?

The Minister of Labour and Employment and Planning (Shri Nanda): That is done through the annual plans. Before the plan for a particular year is settled, there are consultations with the States.

Shri Ranga: Have the Government set apart any funds as a national calamity insurance reserve in order to meet the special needs of such regions which are affected by floods, as it happened in U.P. recently and also in Andhra—Visakhapatnam and Srikakulam—when floods ravaged the country destroyed quite a large number of minor irrigation works?

Shri Nanda: The requirements are met from time to time.

Shri Heda: As the appraisals and reappraisals of the Plan are coming off and on, is there any regular scheme for reviewing the Plan periodically, once in three months or so?

Shri Nanda: There are reports about the progress of the various schemes which come from time to time.

Shri Bimal Ghose: When the re-appraisal of the Plan was placed before the House last session, the total was Rs. 4500 crores. May I know whether this rephasing now differs from that and if not, what is the necessity of placing another rephased Plan now before the House?

Shri Nanda: This is to give more information. There has been some slight variation in the assessment of resources and also performance in these three years and the resources for the next two years. There have been no major changes, but more details will be given.

Shri Nagi Reddy: May I know whether the Government will keep in mind, in the rephasing of the Plan, to make sure that the industrially backward States will get their full targets without disturbance in the remaining period of the Plan?

Shri Nanda: The industrial content of the rephased Plan has not been reduced. On the other hand, greater stress has been placed on investment relating to industry.

Shri Nagi Reddy: My point was whether States like Andhra Pradesh which are industrially backward would get their full quota of industrial development, as is planned in the second Five Year Plan, in the coming years or will it be reduced?

An Hon. Member: In U.P. also.

Shri Nanda: There is not going to be much reduction.

Shri Panigrahi: The Planning Commission suggested reduction of the target from Rs. 4500 crores to Rs. 4200 crores, but the Prime Minister insisted on not reducing it. May I know whether Government propose to take recourse to any new taxation measures to fill up this gap?

Shri Nanda: I have answered this again and again. The Planning Commission only presented an assessment of the available resources on the basis of whatever was in view at the moment. But more resources had to be collected in various directions and that matter has been more fully considered. But some promises were made even then by the States, which were more than what was indicated in the statement of the Planning Commission.

Shri Barman: There is a general impression that due to increased expenditure on many of the items and due to rise in prices of materials in foreign countries, there has been a set-back. Since we are now told that the original figure of Rs. 4800 crores is going to remain, are we to understand that no major plan is going to suffer?

Shri Nanda: There is no question of Rs. 4800 crores now; it is now Rs. 4500 crores and therefore some items are going to suffer.

Shri Ramanathan Chettiar: The hon. Deputy Planning Minister in reply to a supplementary question today said that the performance has to be taken into consideration. In view of this answer, may I know whether States like Madras, which have performed more than the target, will be given increased financial aid for the rest of the Plan?

Shri Nanda: If a State manages to raise larger resources, it can certainly expand the plan also on that basis.

Shri Morarka: May I know the total amount allotted for the projects or schemes which were not included in the Plan?

Shri Nanda: That information has been given in that document.

Implementation of Second Plan

*333. { **Shri Harish Chandra Mathur:**
Shri S. M. Banerjee:

Will the Minister of Planning be pleased to state:

(a) what steps have Government taken or propose to take to enlist active support and co-operation of non-officials including opposition members for the effective implementation of the Plan; and

(b) whether Government have considered the suggestion to expand National Development Council?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) and (b). A

statement is laid on the Table of the House.

STATEMENT

(a) From the beginning, Government have been anxious to secure the active support and co-operation of all sections of the public, particularly of non-official organisations. This approach has been pursued in community project areas and in different fields of development. In September 1958, the National Advisory Committee on Public Co-operation was re-constituted so as to include representatives of leading social service organisations as well as some Members of Parliament belonging to different parties. Government attaches considerable importance to the constructive work carried on by voluntary organisations like the Bharat Sevak Samaj.

Government have also been keen to secure the co-operation and assistance of Members of Parliament from different groups. The Informal Consultative Committee of Members of Parliament associated with the Planning Commission consists of 66 members drawn from the Lok Sabha and the Rajya Sabha. At the appropriate stage, it is proposed that special committees of Members of Parliament should be associated with the formulation of the Third Five Year Plan. Other aspects of the question are also receiving consideration.

(b) The National Development Council which was set up in August, 1952 is composed of the Prime Minister of India, the Chief Ministers of all States and the Members of the Planning Commission. By the nature of its composition and functions, this body cannot be expanded to include non-official Members.

Shri Harish Chandra Mathur: Since we discussed the reappraisal on the floor of the House, may I know....

Shri Nagi Reddy: When I read through the answers that were placed on the Table, the statement was not there.